

ASSETS & LIABILITIES

(at a glance)

Name of the Judge : SATYEN VAIDYA

Date of Appointment : 26th June, 2021

DECLARED ASSETS

ASSETS OF THE JUDGE

| Immovable Property | | | Movable Property | | |
|---|--|-------------------------------------|----------------------|-------------|---|
| Land | Building | Total Amount in Bank Deposits FD/SB | Gold Silver (weight) | Vehicle No. | Shares, Mutual Funds and others, if any |
| Agricultural, ½ share in land comprised in Khata/Khatauni Nos. 42/49, Khasra Nos. 584 and 585 measuring 00-27-15 hectares at Mohal Ruhalti, Tehsil Junga, District Shimla | Building subservient to agriculture at Mohal Ruhalti, Tehsil Junga, District Shimla (HP) | Rs. 16,40,000/- approx. | NIL | HP-03D-0022 | NIL |
| Agricultural, ½ share in land comprised in Khata/Khatauni Nos. 43/50, Khasra Nos. 581 and 583/2 measuring 00-22-82 hectares at Mohal Ruhalti, Tehsil | ½ share in Residential House at Bhiuli, Mandi (HP) | | | | |

| | | | | | |
|---|---|--|--|--|--|
| Junga, District Shimla | | | | | |
| ½ share in 0-07-04 Bigha land comprised in Khata/Khatauni Nos. 195/215, Khasra No. 352/187 at Mauja Bhiuli, Tehsil Sadar, District Mandi (HP) | Residential building at Up-Mohal sanjauli, Tehsil and District Shimla (HP) Let out to tenant | | | | |
| Land comprised in Khata/Khatauni 269/310, Khasra Nos. 647,648,649 and 650 total measuring 199-83 square meters at Up-Mohal Sanjauli, RTehsil and District Shimla (HP) | | | | | |

LIABILITIES

Particulars:

| | | |
|----|--|------------------------------|
| 1. | Loan for purchase of land at Mohal Ruhalti, Tehsil Junga, District Shimla/ Balance payable approx. Rs. 42 lakhs | Punjab and Sind Bank, Shimla |
| 2. | Car Loan from PNB, Tutu, Shimla/ balance payable Rs. 10 lakhs approx. | PNB, Tutu, Shimla |
| 3. | House Loan/ Balance payable Rs. 8 lakhs approx. | HDFC, Shimla-171002 |

Dated: 15.12.2021

ASSETS & LIABILITIES

(at a glance)

Name of the Judge : SATYEN VAIDYA

Name of the Spouse : JAIMALA VAIDYA

DECLARED ASSETS

ASSETS OF THE JUDGE

| Immovable Property | | | Movable Property | | |
|--------------------|----------|-------------------------------------|----------------------|-------------|---|
| Land | Building | Total Amount in Bank Deposits FD/SB | Gold Silver (weight) | Vehicle No. | Shares, Mutual Funds and others, if any |
| | | Rs. 5 lakhs approx. | 650 gms. Approx. | NIL | NIL |

LIABILITIES

Particulars:

NIL

Dated: 15.12.2021

ASSETS & LIABILITIES

(at a glance)

Name of the Judge : SATYEN VAIDYA

Name of the Son : TANAY VAIDYA

DECLARED ASSETS

ASSETS OF THE JUDGE

| Immovable Property | | | Movable Property | | |
|--------------------|----------|-------------------------------------|----------------------|-------------|---|
| Land | Building | Total Amount in Bank Deposits FD/SB | Gold Silver (weight) | Vehicle No. | Shares, Mutual Funds and others, if any |
| | | Rs.3,50,000/- approx. | NIL | NIL | NIL |

LIABILITIES

Particulars:

NIL

Dated: 15.12.2021